



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
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REGISTRAR

SECURITIES APPELLATE TRIBUNAL, MUMBAI

NOTIFICATION, Date : 17-05-2020

Subject:- Closure of the Tribunal in view of the extension of lockdown until May 31, 2020.

In view of the extension of the lockdown order issued by the Government on May 17, 2020, the lockdown in Mumbai has been extended till May 31, 2020. Consequently, the judicial work of the Tribunal shall remain suspended till June 5, 2020. The cases fixed for hearing for the period from 18/05/2020 to 29/05/2020 are being adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on	Next date of hearing
18-05-2020	23-06-2020
19-05-2020	24-06-2020
20-05-2020	26-06-2020
21-05-2020	30-06-2020
22-05-2020	01-07-2020
26-05-2020	02-07-2020
27-05-2020	06-07-2020
28-05-2020	07-07-2020
29-05-2020	08-07-2020

The office of the Tribunal, however, shall start functioning from June 1, 2020 from 11 a.m. to 4.30 p.m. The urgent cases/matters will be taken up as per directions issued earlier vide Office Order dated 01/05/2020 available on SAT's website. Further, the interim orders, if any, which are operating shall remain in force till the next date of hearing.

The concerned parties, Advocates and others shall take note of this and act accordingly.

By order of the Hon'ble Presiding Officer


17-05-2020
Registrar